

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO FORTY-NINE REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Tenth Lok Sabha**

**Legislative Branch-II**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Tenth Lok Sabha)

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## THIRTY-SECOND REPORT

(Presented on 11-5-1994)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-second Report.

2. The Committee met on 9 May, 1994 for allocation of time to the resolutions at item Nos. 3, 4 and 5 set down in the List of Business for Friday, 13 May, 1994.

3. The Committee recommend the allocation of time as follows:—

- (1) Resolution by Dr. G. L. Kanaujia regarding 2 hours reservation for economically weaker sections of citizens.
- (2) Resolution by Shri Mohan Singh (Deoria) regarding 2 hours ratification of treaties.
- (3) Resolution by Shri K. Pradhani regarding welfare 2 hours of tribals in scheduled areas.

### Recommendation

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;  
9 May, 1994  

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19 Vaisakha, 1916 (Saka)

S. MALLIKARJUNAIAH,  
*Chairman,*  
Committee on Private Members'  
Bills and Resolutions.